

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**Item 8**

**CP No. 106/Chd/Pb/2022**

**Under Section 63, LLP Act, 2008**

**In the matter of:-**

Vandana Bhalla

...Petitioner

Vs.

Bright Casa International LLP

...Respondent

**Present through Video Conferencing:**

Mr. Puneet Sharma, Advocate for the petitioner.

Learned counsel for the petitioner is directed to file a short note on the point of maintainability of the petition. List the matter on 06.01.2023.

-sd-

**(Subrata Kumar Dash)  
Member (Technical)**

-sd-

**(Harnam Singh Thakur)  
Member (Judicial)**

December 01, 2022  
SM